

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE, COPERNICUS MARG
NEW DELHI- 110001**

ORIGINAL APPLICATION NO. 539/2024

Sub: News item titled "On revamp priority list, Satpula Lake being filled up with raw sewage water from drain" appearing in The Times of India dated 06.04.2024.

MEMO OF PARTIES

1. Delhi Development Authority, Through its Vice Chairman,
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2. Delhi State Pollution Control Board, Through its Member Secretary,
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3. District Magistrate, South Delhi,
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